

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2015 &
IA NO. 75 OF 2015**

Dated: 13th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**GRIDCO Ltd. Appellant(s)
Vs.
Central Electricity Supply Utility of Odisha & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. P. C. Sen
Mr. Udyan Verma

Mr. R. B. Sharma for R-6

Mr. Rutwik Panda
Ms. Anshu Malik for R-7

ORDER

Learned counsel for the parties state that settlement talks are going on. At their request, the matter is adjourned to **10.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**